

By E-mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2019/5880 /A

From :- Shri Kaushik Kumar Sharma
Jt. Registrar (Vigilance)
Gauhati High Court
Guwahati

To, The District & Sessions Judge
Dhemaji

Dated Guwahati, the 30th September, 2019.

Sub:- **Permission to avail Home LTC.**

Ref:- Your letter No. DJDH/2889/2019 dated 23.09.2019

Sir,

With reference to the above, I am directed to inform you that Shri Rupak Rajak, Chief Judicial Magistrate, Dhemaji, has been allowed to avail Home LTC for the current block period of 2018-2019 to visit his home town Dhubri during Durga Puja of 2019, by the shortest possible route, as per existing Rules
Shri Rajak may be informed accordingly.

Yours faithfully

Sd/-

5884 JT. REGISTRAR (VIGILANCE)
Memo NO.HC.VII-03/2019/5881- /A, dated 30.9.19

Copy to:

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Rupak Rajak, Chief Judicial Magistrate, Dhemaji for information with reference to his letter No. CJDH/2150 dated 21.09.2019.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

60/9/19
JT. REGISTRAR (VIGILANCE)

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